

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01<sup>st</sup> MAY, 2024, 10:30 A.M.

CP No. 50/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Suresh Kumar Goel -Vs- Ores Ispat Pvt. Ltd. & Ors.
Under Section	59 of Companies

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.  
Mr. Abhijeet Agarwal, Adv.

For Respondent (s)

**ORDER**

Ld. Counsel, Mr. S. K. Acharya, appearing for the petitioner. There is no representation for the respondent. On the last hearing also, there was no representation for the respondents. Pleadings are completed in this matter. Hence, list the matter for hearing by 26.06.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**